Child adoptions

- 447. SHRIMATI SHOBHANA BHARTIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the number of child adoptions both domestic, State-wise and international, country-wise for the last three years;
- (b) whether the Central Adoption Resource Authority has proposed stricter norms for child adoption;
 - (c) if so, the details thereof and Government's response thereon; and
- (d) in what manner the new norms would tackle problems such as illegal adoption and child trafficking?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) State-wise number of in-country and inter-country adoption for the last three years is given in the Statement (*See* below).

(b) to (d) Central Adoption Resource Authority has formulated revised guidelines for adoption. These guidelines are more stringent and envisage adequate safeguards for placing children in adoption. This would help curb illegal adoptions and child trafficking.

Under the proposed revised norms, orphan, abandoned and surrendered children can be placed in adoption only through Government recognized adoption agencies after they are duly declared legally free for adoption by the concerned Child Welfare Committee, set up under the Juvenile Justice (Care and Protection of Children) Act, 2000.

Statement

Details of in-country and inter-country child adoption reported

State-wise for 2008-2010

SI.		2008		2009		2010	
îяÒ	•	In- country	Inter - country	In- country	Inter - country	In- country	Inter- country
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	0	0	0	0	19	0
2.	Andhra Pradesh	194	0	231	6	493	6
3.	Arunachal Pradesh	0	0	5	0	2	0
4.	Assam	3	0	11	0	20	0

1	2	3	4	5	6	7	8
5	Bihar	0	0	3	0	61	0
6.	Chhattisarh	0	0	0	0	65	0
7.	Delhi	145	132	123	87	213	90
8.	Goa	18	.1	20	0	66	<u>,</u> Q
9.	Gujarat	130	19	168	6	1 67	21
10.	Himachal Pradesh	4	0	0	0	6	0
11.	Haryana	20.	4	24	Q.	64	.0
12.	Jharkhand	.0	Q	O	Ö.	.81	0
13.	Karnataka	160	70	81	61	453	46
14.	Kerala	98	53	69	32	273	.36
15.	Manipur	24	0	7:	O:	8	: ()
16.	Madhya Pradesh	.32	.0	37	0	46	0
17.	Maharashtra	719	278	561	265	1368	221
18.	Mizoram	15:	:0	31	0	158	1 1
19.	Orissa	93	41	85	52	337	53
20.	Puducherry	26	4	25	2	28	10
21.	Punjab	28	ĩ	32	8	121	ó
22.	Rajasthan	74	0	44.	o	157	0
23.	Sikkim	0	:0	0.	0	0	0
24.	Tamil Nadu	133	58	142	35	654	36
25.	Tripura	15.	0	8.	0.	12.	.Ω
26.	Uttar Pradesh	18	3	5	5	221	2
27.	Uttarakhand	3	1	0	Ø,	6	. 0
28.	West Bengal	217	139	140	70	594	59
	TOTAL:	2169	804	1852	638	5693	587
	Family Adoption		17		28		ø
		2169	821	1852	666	5693	593
	GRAND TOTAL:	2990		2518		6286	